

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** : CA/111/2017  
**PETITION NUMBER** : CP/13/2017  
**NAME OF THE PETITIONER(S)** : Archer Power Systems Pvt Ltd  
**NAME OF THE RESPONDENTS** : Zynergy Solar Projects & Services Pvt Ltd  
& 8 others  
**UNDER SECTION** : Sec 241/242 of CA 2013

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**ORDER**

Present: None for the Petitioner.

None for the Respondent.

Matter is stated to be pending before Hon'ble Supreme Court.

List the petition awaiting orders on **18.07.2024**.

**Sd/-**

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)

MG